The Andhra Pradesh Open University (Amendment) Act, 1991

Act 27 of 1991

Keyword(s):
Academic Council, College, Distance Education System, Finance committee, Student, Study Centre, Teacher, Regional Centre

ACT NO. 27 OF 1991*

[26th October, 1991]

AN ACT FURTHER TO AMEND THE ANDHRA PRADESH OPEN UNIVERSITY ACT, 1982.

BE it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-second Year of the Republic of India, as follows:-

1. This Act may be called the Andhra Pradesh Open University (Amendment) Act, 1991.

* Received the assent of the Governor on the 24-10-1991. For statement of object and reasons please see the Andhra Pradesh Gazette, Part IV-A, Extraordinary, dated 28-09-1991 at page 3.
Amendment of Section 1.

3. In Section 1 of the principal Act, in sub-section (1), for the expression "the Andhra Pradesh Open University Act, 1982", the expression "Dr. B. R. Ambedkar Open University Act, 1982" shall be substituted.

Amendment of Section 2.

4. In section 2 of the principal Act, in clause (b), for the words "the Andhra Pradesh Open University", the words "Dr. B. R. Ambedkar Open University" shall be substituted.

Amendment of Section 3.

5. In Section 3 of the principal Act, in sub-section (1), for the words "the Andhra Pradesh Open University", the words "Dr. B. R. Ambedkar Open University" shall be substituted.